



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.04.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 17.04.2025 at 02:00 PM will not be taken up. The next date of Hearing in the matters is **23.04.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 396 of 2024 & I.A. No. 1822, 1977, 6619 of 2024 Part Heard	Apresh Garg Vs. Indian Bank (erstwhile Allahabad Bank) & Ors.	Sumit K. Batra	Rajesh Kr. Gautam Sumesh Dhawan Vatsala Kak- R2 Chandra Prakash
2.	Comp. App. (AT) (Ins) No. 1975 of 2024 (With Defects) Part Heard	Axis Bank Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors. With	Manmeet Singh	Kaustubh Prakash Hita Sharma Keith Varghese Anand Varma Diwakar Maheshwari Pratiksha Mishra Kunal Tandon Bishwajit Dubey
3.	Comp. App. (AT) (Ins) No. 1977 of 2024 (With Defects) Part Heard	Aditya Birla Finance Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors. With	Aseem Chaturvedi	Kaustubh Prakash Hita Sharma Kunal Tandon Richa Sandilya Diwakar Maheshwari Aman Varma

4.	Comp. App. (AT) (Ins) No. 1978 & 1979 of 2024 Part Heard	Rohit Ramesh Mehra Resolution Professional of Siti Networks Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors. With	Pooja Mahajan	Kaustubh Prakash Hita Sharma Kunal Tandon Richa Sandilya Diwakar Maheshwari Aman Varma
5.	Comp. App. (AT) (Ins) No. 2003 of 2024 (With Defects) Part Heard	IDBI Bank Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors. With	Manmeet Singh	Pooja Mahajan Mahima Singh- for RP Kunal Tandon Richa Sandilya Anshula Grover- R10
6.	Comp. App. (AT) (Ins) No. 2005 of 2024 (With Defects) Part Heard	Indusind Bank Ltd. Vs. Asset Reconstruction Company India Ltd. & Ors. With	Pratiksha Mishra	Pooja Mahajan Mahima Singh- for RP Kunal Tandon Richa Sandilya Anshula Grover- R10
7.	Comp. App. (AT) (Ins) No. 2006 of 2024 (With Defects) Part Heard	RBL Bank Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors. With	Diwakar Maheshwari	Kunal Tandon Richa Sandilya Anshula Grover- R10
8.	Comp. App. (AT) (Ins) No. 2192 of 2024 Part Heard	Asset Reconstruction Company (India) Ltd. Vs. Rohit Mehra, RP of Siti Networks Ltd. & Ors.	Kaustubh Prakash	Aseem Chaturvedi Siddhant Kumar-R3 Sairam Subramanian- R2 Pooja Mahajan Arveena Sharma Karanvir Khosla

By order of Hon'ble Chairperson
-Sd/-
Registrar